

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SRI SAI SINDHU INDUSTRIES LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SRI SAI SINDHU INDUSTRIES LIMITED
2.	Date of incorporation of corporate debtor	23-07-2003
3.	Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES, HYDERABAD, TELANGANA
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U27109TG2003PLC041384
5.	Address of the registered office and principal office (if any) of corporate debtor	PLOT-1183, H.NO:8-3-430/1/23, 1ST FLOOR, STREET NO.10, YELLAREDDYGUDA, AMEERPET, HYDERABAD-500073.
6.	Date of closure of Insolvency Resolution Process	20-01-2021
7.	Liquidation commencement date of corporate debtor	22-02-2021
8.	Name and registration number of the insolvency professional acting as liquidator	CHANDRA SEKHAR ARASADA IBBI/IPA-001/IP-P00670/2017-2018/11138
9.	Address and e-mail of the liquidator, as registered with the Board	FLAT-304, SIRI NIVAS APARTMENTS, BALAJI PARK TOWN, NIZAMPET, HYDERABAD-500090 chandra61ca@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	PLOT-1183, H.NO:8-3-430/1/23, 1 ST FLOOR, STREET NO.10, YELLAREDDYGUDA, AMEERPET, HYDERABAD-500073. chandra61ca@gmail.com
11.	Last date for submission of claims	27-03-2021

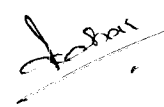
Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench has ordered the commencement of liquidation of the **SRI SAI SINDHU INDUSTRIES LIMITED** on **22-02-2021**.

The stakeholders of **SRI SAI SINDHU INDUSTRIES LIMITED** are hereby called upon to submit their claims with proof on or before 27-03-2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Hyderabad
25-02-2021


CHANDRA SEKHAR ARASADA
Liquidator in the matter of; **SRI SAI SINDHU INDUSTRIES LIMITED**
IBBI Regd No. IBBI/IPA-001/IP-P00670/2017-2018/11138

